

| Annexure-3 Name of the corporate debtor: Rissala Decor Private Limited; Date of commencement of CIRP: 12.09.2024; List of creditors as on: 08.09.2025 | | | | | | | | | | | | | | | |
|--|---------------------|-----------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|------------------------|
| List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) | | | | | | | | | | | | | | | |
| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Union Bank of India | U99999MH1919PTC000615 | 25.09.2024 | 4,69,91,063.99 | 4,69,91,063.99 | | Not specified in claim form | Not specified in claim form | No | 100 | — | — | — | — | Provisionally Admitted |
| | Total | | | 4,69,91,063.99 | 4,69,91,063.99 | | | | | 100 | | | | | |